NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 98/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE PARTIES:

Mr. Dilipkumar Shrivastava

V/s.

M/s. Sudeep Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. To Trepto Advante for
Munch Response 1, 2,

3, 4, 8, 9, 12

2. Acr Armod Tapah Advante &

Res 5 x 7

Order

CP. No. 98/397-398/CLB/MB/MAH/2010

At request of the Petitioner Counsel, list this matter for final hearing on 14.10.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)